

## Annexure-I

<b>Fact-sheet on enforcement related issues for the State of Jammu &amp; Kashmir</b>		
<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Jammu &amp; Kashmir</b>
2.	State Population as per census 2011	<b>12541302</b>
3.	No. of Districts in the State/UT	<b>22</b>
4.	Name and Designation of the Food Safety Commissioner	Name: <b>Dr. Abdul Kabir Dar</b> Designation: <b>Commissioner Food Safety</b> Mobile: <b>9419206656</b>
5.	Contact details & e-mail	Address: Room No.s: <b>122/262</b> <b>Civil Secretariat, Srinagar</b> Tel: Fax: Email: <b>cfsjandk@gmail.com</b>
6.	Name of Nodal Officer and contact details	Name: Address: Tel: Fax: Email:
7.	Number of DO (provide details as per the attached proforma)	Full Time: <b>23</b> Part Time: <b>Nil</b>
8.	Number of AO (provide details as per the attached proforma) Number of case filed before them- Decided- Current pendency status-	<b>22</b> <b>1143</b> <b>896</b> <b>247</b>
9.	Number of FSO (provide details as per the attached proforma)	Full Time: <b>88</b> Part Time: <b>Nil</b>
10.	Status of State Food Laboratories	Total Number- <b>02</b> Number of functional laboratories- <b>02</b>
11.	Number of Food Analyst (provide details as per the attached proforma)	<b>03</b>
12.	No. of State labs that are NABL accredited	<b>Nil</b>
13.	Estimated Food Business Operator Population in the State/UT	<b>One Lac</b>
14.	Food Business Units licensed till date	Online: <b>5176</b> Offline: <b>Nil</b>
15.	Food Business Units registered till date	Online: <b>71236</b> Offline: <b>Nil</b>
16.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>A</b>	No. of Districts issuing license/registration ONLINE only	<b>22</b>

<b>B</b>	No. of Districts issuing license/registration <b>PARTIALLY ONLINE</b>	<b>Nil</b>
<b>C</b>	No. of Districts issuing license/registration <b>OFFLINE (MANUALLY)</b>	<b>Nil</b>
17.	Whether State level Steering Committee is constituted	<b>Yes</b>
18.	If Yes, Number of meetings conducted in a year	<b>Nil</b>
19.	Whether District level Steering Committee is constituted	<b>No</b>
20.	If Yes, Number of meetings conducted in a year	<b>NA</b>
21.	Whether Tribunal is Established? If yes, is it operational by now?	<b>Two Tribunal Established. Both are operational by now</b>
<b>ANNUAL FOOD TESTING REPORT (2017-2018)</b>		
22.	Number of food samples collected	<b>3510</b>
23.	Number of food samples analyzed	<b>3643</b>
24.	Number of food samples found adulterated, unsafe, substandard and misbranded	<b>996</b>
25.	Number of cases launched against FBOs	Criminal- <b>15</b> Civil- <b>921</b>
26.	Number of Convictions and Penalties against FBOs during the time period	Convictions- <b>06</b> Penalties- <b>512</b>
27.	Amount raised through Convictions and Penalties against FBOs during the time period	Convictions- <b>Rs. 150,000/=</b> Penalties- <b>Rs. 5489200/=</b>